

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/13103/2024 ARBP/16/2024	S.M. CONSULTANTS VS STATE OF ODISHA	DEVEE DUTTA PANIGRAHI VS	// (//
2	D-BLAPL/10633/2024 BLAPL/3510/2024	LALIT MAHAJAN VS STATE OF ODISHA	SHYAM MANOHAR VS	KORAPUT SADAR /74 /2018 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000025/2018
3	D-BLAPL/9337/2024 BLAPL/3511/2024	NEPO YADAV VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000004/2024
4	D-BLAPL/10171/2024 BLAPL/3512/2024	KUMAR DILIP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /5 /2023 3RD ADJ BHUBANESWAR(Khordha) TR/0000300/2023
5	D-BLAPL/10055/2024 BLAPL/3513/2024	MANORANJAN SANA @ BABU SANA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /13 /1991 A.D.J.,MALKANGIRI(Malkangiri) CT/0000035/2023
6	D-BLAPL/10283/2024 BLAPL/3514/2024	JAPADHAR NAIK VS STATE OF ODISHA	PRABHAV BEHERA VS	KOMNA PS /161 /2023 A.D.J.,NAWAPARA(Nuapada) ST/0000078/2023
7	D-BLAPL/9327/2024 BLAPL/3515/2024	RABI NARAYAN SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MOTANGA /55 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000073/2024
8	D-BLAPL/10555/2024 BLAPL/3516/2024	RANJAN KUMAR MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	SEA BEACH /59 /2024 J.M.F.C.,PURI(Puri) GR/0000173/2024
9	D-BLAPL/11245/2024 BLAPL/3517/2024	BALI NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /7 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000013/2024
10	D-BLAPL/9609/2024 BLAPL/3518/2024	BHARAT KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	KHURDA ROAD G.R.P.S. /19 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000098/2024
11	D-BLAPL/10858/2024 BLAPL/3519/2024	HASIBUL SK. VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000085/2023

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12	D-BLAPL/9570/2024 BLAPL/3520/2024	BHAGABAN @ SAJAN NAIK VS STATE OF ODISHA	ADITI HOTA VS	BIKRAMPUR FCI /307 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001489/2023
13	D-BLAPL/10447/2024 BLAPL/3521/2024	RAUSHASN KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000125/2024
14	D-BLAPL/10764/2024 BLAPL/3522/2024	SANDESH PRAVAKAR PATOLE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGAON /88 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000017/2024
15	D-BLAPL/10449/2024 BLAPL/3523/2024	SILIP KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /27 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000125/2024
16	D-BLAPL/10840/2024 BLAPL/3524/2024	RAJNISH SINGH @ RAJNEESH VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /30 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000030/2024
17	D-BLAPL/10868/2024 BLAPL/3525/2024	PANCHANAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /94 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000111/2023
18	D-BLAPL/10873/2024 BLAPL/3526/2024	NIKHILANANDA PASUPALAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	EOW,BHUBANESWAR /14 /2016 PRESIDING OFFICER,OPID,BERHAMPUR GR/0000008/2016
19	D-BLAPL/10033/2024 BLAPL/3527/2024	SAMBHUNATH BARIK@PAPU VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SAHID NAGAR P.S. /274 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000298/2021
20	D-BLAPL/11052/2024 BLAPL/3528/2024	PAVAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000001/2024
21	D-BLAPL/10750/2024 BLAPL/3529/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGODA P.S. /220 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000166/2024
22	D-BLAPL/11051/2024 BLAPL/3530/2024	BISA @ BISWAMBAR DEHURY VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KHAMAR /92 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000193/2024
23	D-BLAPL/10115/2024	HARI KHARA	AMIT PRASAD BOSE	BOIPARIGUDA /145 /2023

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	BLAPL/3531/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,JEYPORE CT/0000100/2023
24	D-BLAPL/10326/2024 BLAPL/3532/2024	GUNU KANHAR VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000023/2024
25	D-BLAPL/8331/2024 BLAPL/3533/2024	SINGA HO@SILAI VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000081/2023
26	D-BLAPL/10829/2024 BLAPL/3534/2024	SANTOSH BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000005/2024
27	D-BLAPL/11046/2024 BLAPL/3535/2024	RAJU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /32 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000291/2024
28	D-BLAPL/10978/2024 BLAPL/3536/2024	NAGESWAR MAJHI VS STATE OF ODISHA	PITAMBAR PATRA VS	PADMAPUR /56 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000061/2023
29	D-BLAPL/11048/2024 BLAPL/3537/2024	JOSEPH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000015/2024
30	D-BLAPL/11043/2024 BLAPL/3538/2024	PRATAP MANDAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /122 /2023 3RD ADDL.SESION JUDGE CUM SPL.J Spl/0000014/2023
31	D-BLAPL/10938/2024 BLAPL/3539/2024	SAMIRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /174 /2020 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000032/2021
32	D-BLAPL/11008/2024 BLAPL/3540/2024	SUBIT KUMAR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000015/2024
33	D-BLAPL/10991/2024 BLAPL/3541/2024	PHAKIRA CHHATRIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	JAMANKIRA /62 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000330/2024
34	D-BLAPL/10947/2024 BLAPL/3542/2024	YUDHISTHIR HANSDA VS	LINGARAJ MOHANTY VS	JASHIPUR /344 /2023 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR

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35	D-BLAPL/11075/2024 BLAPL/3543/2024	STATE OF ODISHA RABI NARAYAN DEHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000342/2023 SONEPUR /94 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000089/2024
36	D-BLAPL/10992/2024 BLAPL/3544/2024	STATE OF ODISHA PRAMOD KUMAR TANDI @ TUNA VS STATE OF ODISHA	S.S.RAY (2) VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000082/2023
37	D-BLAPL/10999/2024 BLAPL/3545/2024	STATE OF ODISHA BISHNU NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati) 2(A)CC/000015/2024
38	D-BLAPL/11039/2024 BLAPL/3546/2024	STATE OF ODISHA SANKAR DALEI VS STATE OF ODISHA	JEETENDRA SAHU VS	PUTASINGH /52 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000014/2024
39	D-BLAPL/11001/2024 BLAPL/3547/2024	STATE OF ODISHA MAHENDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /117 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000013/2024
40	D-BLAPL/11213/2024 BLAPL/3548/2024	STATE OF ODISHA SANDHYARANI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /157 /2021 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000156/2021
41	D-BLAPL/11215/2024 BLAPL/3549/2024	STATE OF ODISHA RAJENDRA RANA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /107 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000427/2024
42	D-BLAPL/11214/2024 BLAPL/3550/2024	STATE OF ODISHA ASISH PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /99 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000401/2024
43	D-BLAPL/11218/2024 BLAPL/3551/2024	STATE OF ODISHA MUNA @ PRADIPTA KISHORE DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /316 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001000/2023
44	D-CMAPL/15042/2024 CMAPL/97/2024	STATE OF ODISHA SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ADV VS	// ()
45	D-CMAPL/12148/2024 CMAPL/98/2024	STATE OF ODISHA NALINI KUMAR MOHANTY BRUNDABAN SAMANTA VS STATE OF ODISHA	ADV. VS	// ()

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46	D-CMAPL/15428/2024 CMAPL/99/2024	SRINIBAS MAITY VS STATE OF ODISHA	ADV VS	// () //
47	D-CMP/16101/2024 CMP/369/2024	KHITI KUMAR PATEL @ KSHITI KUMAR PATEL VS NAKUL CHANDRA PATEL	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda EC/0000009/2022
48	D-CMP/16080/2024 CMP/370/2024	PUNYAPRAVA DAS VS MITALI DAS @ MOHANTY	BIBEKANANDA BHUYAN VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal IA/0000007/2022
49	D-CMP/14308/2024 CMP/371/2024	SANATAN MOHAPATRA VS HARISH CHANDRA RATH	JYOTI PATNAIK VS	// CIVIL JUDGE (SD),BANKI(Cuttack) TS/0000020/2002
50	D-CMP/5053/2024 CMP/372/2024	PRABHAT RANJAN MALLICK VS PARSURAM SAMAL	SURYAKANTA DASMOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000014/2008
51	D-CMP/11660/2024 CMP/373/2024	TRILOCHAN MANGARAJ VS RASABIHARI PRADHAN	DAYANANDA MOHAPATRA VS	// 5TH ADDL.SESIONS JUDGE, BBSR(Kh Fao/0000102/2022
52	D-CMP/13771/2024 CMP/374/2024	AKSHYA KUMAR BEHERA VS SAKUNTALA BEHERA	SATYA SUNDAR KANUNGO VS	// DISTRICT & SESSIONS JUDGE,SUNDER CMA/0000018/2023
53	D-CMP/16823/2024 CMP/375/2024	BISWAJIT ROUT VS ALEKH ROUT	ASHOK KUMAR SAHOO VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000014/2024
54	D-CMP/14674/2024 CMP/376/2024	MADHU BEHERA VS RINUBALA BEHERA	DEBA KUMAR RATH VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) CMA/0000080/2023
55	D-CONTC/14741/2024 CONTC/2856/2024	KUNTI SINDHIRIA VS ASHUTOSH KULKARNI, I.A.S.	BISWARANJAN DALAI VS	// () //
56	D-CONTC/15345/2024 CONTC/2857/2024	RAMAKANTA BEHERA VS ANITA NAYAK, O.A.S, TAHASILDAR, NISCHINTAKOILI, CUTTACK	GAGAN BIHARI SINGH VS	// () //
57	D-CONTC/12344/2024	HARIHAR JENA	ADV.	//

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	CONTC/2858/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
58	D-CONTC/8427/2024	DHIREN KUMAR DEBATA	SNEHASIS RAY	//
	CONTC/2859/2024	VS	VS	0
		NITESH WADHWANI, S.P MALKANGIRI		//
59	D-CONTC/11747/2024	SANJAY KUMAR BRAHMA	ADV.	//
	CONTC/2860/2024	VS	VS	0
		SATYABRATA SAHU, IAS		//
60	D-CONTC/11749/2024	KISHOR KUMAR ROUT	ADV.	//
	CONTC/2861/2024	VS	VS	0
		SATYABRATA SAHU, IAS		//
61	D-CONTC/12676/2024	SWATI SMITA JENA	ADV	//
	CONTC/2862/2024	VS	VS	0
		ABHIMANYU MAJHI, O.A.S.(S)		//
62	D-CONTC/13706/2024	BIJAYANANDA BEHERA	SAIBRATA RATH	//
	CONTC/2863/2024	VS	VS	0
		ARABIND AGRAWAL, I.A.S.		//
63	D-CONTC/14420/2024	MINARANI MOHANTY	PRASANNA KUMAR NAYAK 1	//
	CONTC/2864/2024	VS	VS	0
		BRUNDABAN SATPATHY, DIRECTOR OF ELEMENTARY EDUCATION , BBSR		//
64	D-CONTC/16371/2024	PANKAJ KUMAR MOHALIK	ADV	//
	CONTC/2865/2024	VS	VS	0
		AKRURA BARIK, D.E.O, BHADRAK		//
65	D-CONTC/16198/2024	RATANLAL BHUYAN	SUSANTA KUMAR DASH	//
	CONTC/2866/2024	VS	VS	0
		NIBEDITA PANI, O.E.S. 1		//
66	D-CONTC/15918/2024	DHOINA KUMAR SAMANTARAY	ADV.	//
	CONTC/2867/2024	VS	VS	0
		SHYAMALI MOHAPATRA, O.A.S.		//
67	D-CONTC/15968/2024	ANASUYA SAMANTARAY	ADV	//
	CONTC/2868/2024	VS	VS	0
		SIDDHARTH SHANKAR SWAIN, I.A.S.		//
68	D-CONTC/15974/2024	ANNAPURNA SAHOO	ADV.	//
	CONTC/2869/2024	VS	VS	0

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69	D-CONTC/8920/2024 CONTC/2870/2024	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK SARADA PRASAD BHOI VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
70	D-CONTC/15955/2024 CONTC/2871/2024	KRUSHNA CHANDRA BALABANTARAY VS DEO RANJAN KUMAR SINGH, I.A.S.	ADV. VS	// ()
71	D-CONTC/15794/2024 CONTC/2872/2024	BHASKAR CHANDRA PRADHAN VS ASWATHI S, I.A.S.	ADV VS	// ()
72	D-CONTC/15763/2024 CONTC/2873/2024	BIDYUTLATA MOHANTY VS S., ASWASTHY, COMMNR., CUM SECY., S AND ME, DEPT.	ADV VS	// ()
73	D-CONTC/15348/2024 CONTC/2874/2024	SADANANDA BEHERA VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK	ADV VS	// ()
74	D-CONTC/15342/2024 CONTC/2875/2024	MAHESH KUMAR SINGH VS NANDITA KUJUR, O.A.S. (1)	GAGAN BIHARI SINGH VS	// ()
75	D-CONTC/15222/2024 CONTC/2876/2024	MITARANI PRAHARAJ@MISHRA VS SUDHAKAR NAIK, O.A.S.(SAG)	AKSHAYA KUMAR PANDEY VS	// ()
76	D-CONTC/14027/2024 CONTC/2877/2024	KARTIKESWAR MUDULI VS CHITTA RANJAN ROUT, COMMNR., FOR EMPLOYEES COMPENSATION CUM DY, DIVISIONAL LABOUR COMMNR., NAYAGARH	ADV VS	// ()
77	D-CONTC/14565/2024 CONTC/2878/2024	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MAYURBHANJ VS ASWASTHY S, I.A.S.	ADV VS	// ()
78	D-CONTC/15214/2024 CONTC/2879/2024	MANARANJAN MAHAPATRA VS LAGNAJIT BEHERA, O.A.S.	ADV. VS	// ()
79	D-CONTC/14568/2024 CONTC/2880/2024	KISHORE KUMAR PANIGRAHI VS JYOTIRANJAN MISHRA, DIRECTOR,ELEMENTARY EDUCATION, BBSR	ADV. VS	// ()

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80	D-CONTC/15203/2024 CONTC/2881/2024	DR. MEHANAKAL BISOYI VS PROF. (DR.) SANTOSH KUMAR MISHRA, DEAN MKCG MEDICAL COLLEGE, BERHAMPUR	SOBHANA SAHOO VS	// 0
81	D-CONTC/817/2024 CONTC/2882/2024	SABITRI CHHANDA VS NEPTAL CHANDRA MUNDA, TAHASILDAR, BHEDEN	ADV. VS	// 0
82	D-CONTC/14585/2024 CONTC/2883/2024	PABITRA SAHOO VS RAGHURAM R. AYAR, DIRECTOR OF HIGHER SECONDARY EDUCATION, BBSR	ADV. VS	// 0
83	D-CONTC/16398/2024 CONTC/2884/2024	KISHORE CHANDRA MISHRA VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// 0
84	D-CONTC/16400/2024 CONTC/2885/2024	RANJIT KUMAR SINGH VS M.S. JYOTI KOTAL, D.F.O, ATHMALLIK DIVISION, ANGUL	ADV VS	// 0
85	D-CONTC/14593/2024 CONTC/2886/2024	SIBA PRASAD MISHRA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0
86	D-CONTC/14595/2024 CONTC/2887/2024	PRAVAKAR PRADHAN VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0
87	D-CONTC/16402/2024 CONTC/2888/2024	TAPAN KUMAR BARIK VS S.AWASTHI, PRINCIPAL SECY., TO GOVT., S AND ME DEPT.	ADV VS	// 0
88	D-CONTC/14906/2024 CONTC/2889/2024	ANITA KUMARI SATAPATHY VS ASWATHY S, I.A.S.	ADV. VS	// 0
89	D-CONTC/16497/2024 CONTC/2890/2024	BHAMA HANS @BHAMADEI HANS VS ALOK KAR, DIRECTOR (R AND R), AND EX OFFICIO, ADDL. SECY. TO GOVT., WR DEPT.	ADV. VS	// 0
90	D-CONTC/15376/2024 CONTC/2891/2024	BISWANATH SABAT VS MD. SADIQUE ALAM, DIRECTOR OF INDUSTRIES, ODISHA	AJAYA KUMAR DASH VS	// 0
91	D-CONTC/15746/2024	RABINARAYAN BARAL	ADV	//

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	CONTC/2892/2024	VS ANU GARG, I.A.S.	VS	0 //
92	D-CONTC/15759/2024 CONTC/2893/2024	AKSHAYA KUMAR MOHANTY VS SUSHANTA KUMAR DAS, O.A.S.	HARIPAD MOHANTY VS	// 0 //
93	D-CONTC/16000/2024 CONTC/2894/2024	RAMAKANTA DAS VS CHANCHAL RANA, I.A.S.	ADV VS	// 0 //
94	D-CONTC/16275/2024 CONTC/2895/2024	BANSHIDHAR MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
95	D-CONTC/16277/2024 CONTC/2896/2024	RENUBALA MOHANTY VS BIJAY KUMAR KHANDAYAT RAY, I.A.S.	ADV VS	// 0 //
96	D-CONTC/16592/2024 CONTC/2897/2024	MAHENDRA TANTY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/16278/2024 CONTC/2898/2024	SUMITRA JENA VS RANJAN KUMAR, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/16618/2024 CONTC/2899/2024	PABITRA MOHAN NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/16512/2024 CONTC/2900/2024	KESHAB KUMAR GANDHI VS AMIT GARG, CHIEF EXECUTIVE OFFICER, TPSODL, KAMAPALLI, BERHAMPUR, GANJAM	ADV. VS	// 0 //
100	D-CONTC/16620/2024 CONTC/2901/2024	MURALIDHAR BHAIASAL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/16515/2024 CONTC/2902/2024	DASRATHI RAM DORA VS VISHAL KUMAR DEV, PRINCIPAL SECY., FINANCE DEPT., BBSR	ADV. VS	// 0 //
102	D-CONTC/15474/2024 CONTC/2903/2024	DURGA PRASAD SAUMYARANJAN PATTNAIK VS	ADV VS	// 0

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103	D-CONTC/16622/2024 CONTC/2904/2024	TAPAS BISHI, TAHASILDAR, BEGUNIA AKSHYA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
104	D-CONTC/15034/2024 CONTC/2905/2024	KASTURI NAYAK VS ABHISEK DASH, TAHASILDAR, SADAR, PURI	ADV. VS	// // ()
105	D-CONTC/16083/2024 CONTC/2906/2024	BALABHADRA SWAIN VS DEBIDUTTA BISWAL, I.E.S., PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA, BBSR, KHORDHA	ADV VS	// // ()
106	D-CONTC/16625/2024 CONTC/2907/2024	ANANTA ARGAL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
107	D-CONTC/16085/2024 CONTC/2908/2024	KRUSHNA CHANDRA PRADHAN VS DEBIDUTTA BISWAL, I.F.S., PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA, BBSR, KHORDHA	ADV VS	// // ()
108	D-CONTC/16628/2024 CONTC/2909/2024	HIMENDRA HARIJAN VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
109	D-CONTC/16089/2024 CONTC/2910/2024	MANORANJAN SAHOO VS DEBIDUTTA BISWAL, I.F.S., PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA, BBSR, KHORDHA	ADV VS	// // ()
110	D-CONTC/16091/2024 CONTC/2911/2024	BIRAJA CHOUDHURY VS AMITA PATTNAIK, O.E.S I	ADV VS	// // ()
111	D-CONTC/16630/2024 CONTC/2912/2024	BASANTA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()
112	D-CONTC/16093/2024 CONTC/2913/2024	GOKUL CHANDRA SAHU VS ARUN KUMAR SARAMGI, I.P.S.	ADV VS	// // ()
113	D-CONTC/16631/2024 CONTC/2914/2024	JAPESWARI PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // ()

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114	D-CONTC/13297/2024 CONTC/2915/2024	ANADI KUMAR MOHANTY VS PRAVAKAR PANDA, O.A.S.	KABIRAJ PRADHAN VS	// 0 //
115	D-CONTC/16633/2024 CONTC/2916/2024	DASARATHA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/16274/2024 CONTC/2917/2024	SOVAGINI DIPPA VS JYOTI RANJAN MISHRA, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/16635/2024 CONTC/2918/2024	RAJKISHORE NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/16276/2024 CONTC/2919/2024	RAJENDRA KUMAR DEEPA VS JYOTI RANJAN MISHRA, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/16638/2024 CONTC/2920/2024	HAREKRUSHNA DEHURIA VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/16639/2024 CONTC/2921/2024	DUSHILA NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
121	D-CONTC/14024/2024 CONTC/2922/2024	RASANA MALLIK VS CHITTA RANJAN ROUT, COMMNR., EMPLOYEES, COMPENSATION CUM DY, LABOUR COMMNR., NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
122	D-CONTC/16644/2024 CONTC/2923/2024	MOHAN CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/14034/2024 CONTC/2924/2024	SURAMA JANI VS CHITTA RANJAN ROUT, COMMNR., FOR EMPLOYEES, COMPENSATION CUM DY., DIVISIONAL LABOUR COMMNR.NAYAGARH	JUDHISTHIR SAHOO VS	// 0 //
124	D-CONTC/14394/2024 CONTC/2925/2024	AJAYA KUMAR MAHANTA VS DR. ARABINDA KUMAR PADHEE, I.A.S.	UMAKANTA SAHOO VS	// 0 //
125	D-CONTC/15760/2024	GOURANG CHARAN SENAPATI	BISHNU BRATA SINGH	//

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	CONTC/2926/2024	VS	VS	0
		SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION., BBSR, KHORDHA		//
126	D-CONTC/16462/2024	KANHU CHARAN DASH	ADV	//
	CONTC/2927/2024	VS	VS	0
		BIJAYA KUMAR NAYAK,OFFICIAL LIQUIDATOR,BALADEVJEW POWERLOOM WEAVERS CO-OP. SOCIETY LTD.		//
127	D-CONTC/2167/2024	PURNA CHANDRA BISWAL	SATYA NARAYAN MISHRA 4	//
	CONTC/2928/2024	VS	VS	0
		T.ASHOK KUMAR ,FIELD DIRECTOR CUM R.C.C.F,BAIPADA		//
128	D-CONTC/735/2024	RAJKISHORE JENA	ADV.	//
	CONTC/2929/2024	VS	VS	0
		ANKITA BARIK O.A.S.		//
129	D-CONTC/732/2024	R.BABURAM	ADV.	//
	CONTC/2930/2024	VS	VS	0
		SALINI PANDIT,IAS		//
130	D-CONTC/10492/2024	LAXMI PRIYA MOHANTY	ADV	//
	CONTC/2931/2024	VS	VS	0
		AMITA PATTNAIK,DISTRICT EDUCATION OFFICER,GANJAM		//
131	D-CONTC/10491/2024	SANTOSH KUMAR HOTA	SIDHARTH PRASAD DAS	//
	CONTC/2932/2024	VS	VS	0
		RABINARAYAN SHI,SUPERINTENDENT OF POLICE,PMT,ODISHA		//
132	D-CONTC/15365/2024	RASANANDA PATEL	ADV	//
	CONTC/2933/2024	VS	VS	0
		BIRENDRA KUMAR BEHERA, C.D.A.O, SUNDARGARH		//
133	D-CONTC/15192/2024	JAYASHREE PATNAIK	ADV.	//
	CONTC/2934/2024	VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
134	D-CONTC/9004/2024	HARA PRASAD RAY	ADV.	//
	CONTC/2935/2024	VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
135	D-CONTC/14989/2024	AJAYA KUMAR JENA	ADV	//
	CONTC/2936/2024	VS	VS	0
		ASWATHY S, I.A.S.		//
136	D-CONTC/16460/2024	BAISHNABA MALLICK	ADV	//
	CONTC/2937/2024	VS	VS	0

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137	D-CONTC/14988/2024 CONTC/2938/2024	BIJAYA KUMAR NAYAK GITARANI PATTANAIAK VS ASWATHY S, I.A.S.	ADV VS	// // 0 //
138	D-CONTC/14986/2024 CONTC/2939/2024	KESHAB KUMAR JALLY VS ASWATHY S, I.A.S.	ADV VS	// 0 //
139	D-CONTC/14960/2024 CONTC/2940/2024	PRAFULLA KUMAR SATHUA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
140	D-CONTC/14958/2024 CONTC/2941/2024	JOGESH CHANDRA PAL VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
141	D-CONTC/4141/2024 CONTC/2942/2024	RASMITA BEHERA VS DHOBEI NAIK, TAHASILDAR, KHANDAPARA	ADV. VS	// 0 //
142	D-CONTC/14918/2024 CONTC/2943/2024	TRINATH SAHU VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
143	D-CONTC/14903/2024 CONTC/2944/2024	SUMITA KUMARI SATAPATHY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
144	D-CONTC/14597/2024 CONTC/2945/2024	BINAYA RANJAN PARIJA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
145	D-CONTC/14564/2024 CONTC/2946/2024	PRADIPTA KUMAR SAHOO VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
146	D-CONTC/14557/2024 CONTC/2947/2024	JASHOBANTA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
147	D-CONTC/14552/2024 CONTC/2948/2024	SUDARSAN MISHRA VS ASWASTHY S, I.A.S.	ADV VS	// 0 //

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148	D-CONTC/14544/2024 CONTC/2949/2024	RANJAN KUMAR GACHHAYAT VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
149	D-CONTC/12744/2024 CONTC/2950/2024	KAILASH CHANDRA MALLICK VS SATYABRATA SAHOO, PRINCIPAL SECY., TO GOVT. ENVAIRMENT DEPT.	ADV VS	// 0 //
150	D-CONTC/12952/2024 CONTC/2951/2024	BIJIN KUMAR RAY VS RAHUL JAIN, S.P. NAYAGARH	ADV VS	// 0 //
151	D-CONTC/16672/2024 CONTC/2952/2024	BIBEKANANDA NAYAK VS AMRIT RUTURAJ, LABOUR COMMISSIONER, BBSR	ADV. VS	// 0 //
152	D-CONTC/16536/2024 CONTC/2953/2024	PRASANNA KUMAR SAHOO VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
153	D-CONTC/8614/2024 CONTC/2954/2024	PRAFULLA KUMAR SAHOO VS JYOTIRANJAN MISHRA, O.A.S.	HIMANSHU SEKHAR PANDA VS	// 0 //
154	D-CONTC/8390/2024 CONTC/2955/2024	RABINDRANATH KHATUA VS BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
155	D-CRLA/9878/2024 CRLA/343/2024	MATHAMANI RATHA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD MOHANTY VS	SAMBALPUR VIGILANCE /43 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000004/2015
156	D-CRLA/10017/2024 CRLA/344/2024	KAMLESH YADAV VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JODA /139 /2020 A.D.J.,CHAMPUA(Kendujhar) ST/0000003/2021
157	D-CRLA/10177/2024 CRLA/345/2024	RAJENDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/000054/2021
158	D-CRLA/10409/2024 CRLA/346/2024	SUSHIL SAHU @ SUSIL SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /9 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000002/2023
159	D-CRLA/10466/2024	SIPUN MAHANTA @ KALPATARU MAHANTA	PARTHA SARATHI DAS	KEONJHAR SADAR /438 /2021

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	CRLA/347/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000042/2021
160	D-CRLA/10689/2024 CRLA/348/2024	KUNJA KISHORE PADHY VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR ROUT VS	KORAPUT VIGILANCE /33 /2014 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000015/2014
161	D-CRLA/10632/2024 CRLA/349/2024	CHANDAN @ RAKESH MOHAPATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KUMBHARAPARA /1 /2022 2ND A.D.J.,PURI(Puri) TR/0000039/2022
162	D-CRLA/10903/2024 CRLA/350/2024	SOMU @ SOUMYA RANJAN PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MADHUPATNA /159 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000127/2019
163	D-CRLA/11031/2024 CRLA/351/2024	NALINIPRAVA SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	PATTAMUNDAI /188 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000002/2021
164	D-CRLA/11074/2024 CRLA/352/2024	KRUSHNA CHANDRA BARIHA @ GHUTU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	barpalli /86 /2021 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000013/2021
165	D-CRLA/9867/2024 CRLA/353/2024	DASARATHI GAMANGO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000104/2022
166	D-CRLA/10535/2024 CRLA/354/2024	BAINSI MURMU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /266 /2021 A.D.J.,BARIPADA(Mayurbhanj) CT/0000049/2021
167	D-CRLA/10427/2024 CRLA/355/2024	PRATAP KUMAR KESHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BALASORE VIGILANCE /53 /2013 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000025/2013
168	D-CRLA/11105/2024 CRLA/356/2024	DIPUNA @ RAKESH KUMAR JENA @ RAKESH JENA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /595 /2021 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000131/2021
169	D-CRLA/10634/2024 CRLA/357/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KUMBHARAPARA /1 /2022 2ND A.D.J.,PURI(Puri) TR/0000039/2022
170	D-CRLA/10582/2024 CRLA/358/2024	PURANDAR CHHURIA VS	AKSHAYA KUMAR SAHOO VS	DEOGARH /198 /2011 A.D.J.,DEOGARH(Debagarh)

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171	D-CRLA/11146/2024 CRLA/359/2024	STATE OF ODISHA DEBASISH BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TR/0000004/2012 KUAKHIA /229 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000083/2022
172	D-CRLMC/9446/2024 CRLMC/1282/2024	SANTOSH KUMAR ACHARYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /29 /2019 AD-HOC A.D.J. (FTSC),KENDRAPARA(K GR/0000065/2019
173	D-CRLMC/10289/2024 CRLMC/1283/2024	AKSHAYA KUMAR GHADEI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAGIRI P.S. /620 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001895/2023
174	D-CRLMC/10275/2024 CRLMC/1284/2024	SAROJ SORENG VS SANJITA MAJHI	ASHOK KUMAR SARANGI VS	/ /0 JUDGE FAMILY COURT,ROURKELA(Su Crp/0000063/2022
175	D-CRLMC/10828/2024 CRLMC/1285/2024	DAMAYANTI SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	ROURKELA VIGILANCE /8 /2022 SPL.JUDGE (VIG), SUNDERGARH(Sunda GR/0000008/2022
176	D-CRLMC/10713/2024 CRLMC/1286/2024	HADU SAHA@ZAHIR SAHA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NIALI /23 /2018 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000134/2021
177	D-CRLMC/10995/2024 CRLMC/1287/2024	LAMBODAR PRADHAN @ LAMBODHAR PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KENDRAPARA /30 /2012 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000287/2012
178	D-CRLMC/7725/2024 CRLMC/1288/2024	PADMALOCHAN BEHERA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KEONJHAR SADAR /316 /2018 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000127/2022
179	D-CRLMC/10212/2024 CRLMC/1289/2024	ANIL KUMAR BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /120 /2015 J.M.F.C,REAMAL(Debagarh) CT/0000576/2015
180	D-CRLMC/9948/2024 CRLMC/1290/2024	MOUSUMI NAYAK VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	INFOCITY PS /358 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001292/2023
181	D-CRLMC/9897/2024 CRLMC/1291/2024	RUPA@ SNEHALATA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	SATYABADI /364 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000070/2021

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182	D-CRLMC/10956/2024 CRLMC/1292/2024	ANANDA KISHORE DALEI VS ANITA MAHANTA	PARTHA SARATHI DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
183	D-CRLMC/11006/2024 CRLMC/1293/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	ICC/0000173/2021 ASKA /43 /2024 J.M.F.C.,ASKA(Ganjam)
184	D-CRLMC/11124/2024 CRLMC/1294/2024	NIGAMANANDA DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	GR/0000125/2024 BALIKUDA /176 /2013 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur
185	D-CRLMC/10942/2024 CRLMC/1295/2024	DEBASISH JENA VS STATE OF ODISHA	DEBA KUMAR RATH VS	GR/0000844/2013 MAHILA P.S.(BBSR) /63 /2023 4TH ADDL SESSIONS JUDGE CUM SPL J
186	D-CRLMC/9516/2024 CRLMC/1296/2024	RANJIT SINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CT/0000171/2023 SORO /547 /2022 J.M.F.C.,SORO(Baleshwar)
187	D-CRLMC/2446/2024 CRLMC/1297/2024	DEEPAK DAS @ DIPTIRANJAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	GR/0002877/2023 KENDRAPARA SADAR /793 /2023 S.D.J.M.,KENDRAPARA(Kendrapara)
188	D-CRLMC/8062/2024 CRLMC/1298/2024	SAROJ GOCHHAYAT VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	Spl/0000080/2019 KHAMAR /48 /2019 SPECIAL JUDGE (POCSO), ANGUL(Anug
189	D-CRLMC/10191/2024 CRLMC/1299/2024	URBASHI MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GR/0000234/2006 BHADRAK TOWN /32 /2006 S.D.J.M.,BHADRAK(Bhadrak)
190	D-CRLMC/11037/2024 CRLMC/1300/2024	CHITTARANJAN DASH VS DAMBODAR SAW	AMIT PATTNAIK VS	ICC/0000032/2023 / /0 J.M.F.C.,JHARSUGUDA(Jharsuguda)
191	D-CRLMC/11151/2024 CRLMC/1301/2024	M/S. SERAJUDDIN AND CO., VS UNION OF INDIA	SARADA PRASAD SARANGI VS	2(C)CC/0000018/2015 / /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu
192	D-CRLMC/9931/2024 CRLMC/1302/2024	MOHAN GUPTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KESINGA /93 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kala
193	D-CRLMC/10388/2024	SARAT CHANDRA SAHOO	GYANA RANJAN DHAL	Spl/0000091/2020 S.P.(CID-CRL),CUTTACK /20 /2008

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	CRLMC/1303/2024	VS REPUBLIC OF INDIA	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000010/2009
194	D-CRLMC/9190/2024 CRLMC/1304/2024	SUDHANSU SEKHAR MALLICK @ CHAGALA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /535 /2024 EXECUTIVE MAGISTRATE,KUJANG(Jag) CRMC/0000027/2024
195	D-CRLMC/10386/2024 CRLMC/1305/2024	JAYARAM PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000152/2021
196	D-CRLMC/10415/2024 CRLMC/1306/2024	BHAGBAN BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	JHIRPANI P.S. /85 /2015 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0002285/2015
197	D-CRLMC/11023/2024 CRLMC/1307/2024	M/S. SERAJUDDIN AND CO. VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu) 2(C)CC/0000016/2015
198	D-CRLMC/10662/2024 CRLMC/1308/2024	LINA @ SASMITA PALEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /81 /2021 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000278/2022
199	D-CRLMC/10790/2024 CRLMC/1309/2024	BHIKA PATRA @ K.BIKA PATRA @ BHIKARI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /188 /2014 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000504/2014
200	D-CRLMC/10919/2024 CRLMC/1310/2024	VISWANATH SINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	//0 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000017/2019
201	D-CRLMC/10399/2024 CRLMC/1311/2024	JAYARAM PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000106/2021
202	D-CRLMC/7120/2024 CRLMC/1312/2024	MD. ASH. FAQUE AHMED VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JATNI P.S. /172 /2023 JMFC, JATNI(Khordha) GR/0000327/2023
203	D-CRLMC/10292/2024 CRLMC/1313/2024	JERI ALBENKUJUR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHARIAR /73 /2024 () //
204	D-CRLMP/10915/2024 CRLMP/611/2024	UTTAM JENA VS	BISWARANJAN MAHARATHA VS	//0 ()

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205	D-CRLMP/11063/2024 CRLMP/612/2024	STATE OF ODISHA MONINGI CHANDRA MOHAN RAO VS	GOPINATH MISHRA VS	// / /0 ()
206	D-CRLMP/10769/2024 CRLMP/613/2024	STATE OF ODISHA NAYANA JENA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
207	D-CRLMP/10845/2024 CRLMP/614/2024	STATE OF ODISHA SAROJINI SAHOO VS	SAROJ KUMAR DASH VS	// / /0 ()
208	D-CRLMP/10861/2024 CRLMP/615/2024	STATE OF ODISHA SUNIL KUMAR NAIK VS	ALOK KUMAR DAS VS	// / /0 ()
209	D-CRLMP/10860/2024 CRLMP/616/2024	STATE OF ODISHA RAGHUNATH PRADHAN VS	ALOK KUMAR DAS VS	// / /0 ()
210	D-CRLMP/10716/2024 CRLMP/617/2024	STATE OF ODISHA LAXMIPRIYA DALEI VS	KABIRAJ PRADHAN VS	// / /0 ()
211	D-CRLMP/9093/2024 CRLMP/618/2024	STATE OF ODISHA SOMANATH SETHY VS	SIDHARTH PRASAD DAS VS	// CHATRAPUR /650 /2023 ()
212	D-CRLMP/11095/2024 CRLMP/619/2024	STATE OF ODISHA MALAYA PATRA VS	PARTHASARATHEE PATTANAYAK VS	// / /0 ()
213	D-CRLMP/10996/2024 CRLMP/620/2024	STATE OF ODISHA KUNI NAYAK VS	ANITA SAHOO VS	// KHANDAPARA /81 /2024 ()
214	D-CRLREV/11101/2024 CRLREV/154/2024	STATE OF ODISHA KANHU CHARAN PARIDA VS	JAJATI KESHARI KHUNTIA VS	// CUTTACK VIGILANCE /4 /2023 SPL.JUDGE (VIG),CUTTACK(Cuttack)
215	D-CRLREV/10705/2024 CRLREV/155/2024	STATE OF ODISHA(VIG.) MILLAN KUMAR TRIPATHY VS MINANAYANA DASH	RAMAKANTA PANDA VS	// CRMC/000002/2024 / /0 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000020/2023

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216	D-CRLREV/9805/2024 CRLREV/156/2024	GHASI HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /197 /2023 A.D.J.,JEYPORE(Koraput) CRA/0000002/2024
217	D-CRLREV/9528/2024 CRLREV/157/2024	SUJIT KUMAR MOHANTY VS SUBHAJINI MOHANTY	RAJIB LOCHAN PATTNAIK VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CRA/0000049/2023
218	D-CRLREV/9424/2024 CRLREV/158/2024	DASARATHI @ DASARATH SAMAL @ DASHARATH SAMAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BALLIGUDA /147 /2004 ADDL. SESSION JUDGE,BALLIGUDA(Koraput) CRA/0000001/2017
219	D-CRLREV/10872/2024 CRLREV/159/2024	SUSANTA KUMAR SAHOO VS PRATAP KUMAR SAHOO	SIDHESWAR RATH VS	//0 3RD ADJ BHUBANESWAR(Khordha) CRA/0000025/2023
220	D-CRLREV/10909/2024 CRLREV/160/2024	RANJIT MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JODA /195 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) Spl/0000001/2024
221	D-CRLREV/11208/2024 CRLREV/161/2024	MINISH @ MANISH GARUD VS STATE OF ODISHA	ASHUTOSH DASH VS	JHARSUGUDA /11 /2021 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000001/2021
222	D-CRP/15548/2024 CRP/14/2024	AMIT KUMAR SAHU VS CHINMAY SAHU	BIBEKANANDA BHUYAN VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000012/2024
223	D-MACA/16617/2024 MACA/283/2024	BISWABIHARI PRADHAN VS SAROJ KUMAR ROUT	BISWAJIT MOHANTY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000422/2017
224	D-MATA/16346/2024 MATA/124/2024	TRUPTIMAYEE PARIDA VS ASHOK KUMAR SINGH	KISHORE CHANDRA KAR VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000251/2022
225	D-RPFAM/15534/2024 RPFAM/91/2024	ARABINDA RAM VS DALISMITA SAHOO	BIBEKANANDA BHUYAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000093/2021
226	D-RPFAM/16049/2024 RPFAM/92/2024	MANOJ KUMAR SAHOO VS DIPANJALI @ RUNABALA SAHOO	DAITARI BISWAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000088/2019
227	D-RPFAM/15824/2024	BIRENDRA KHORA	CHITTA RANJAN LENKA	//

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	RPFAM/93/2024	VS RAJNEETA KHETRIYA	VS	JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000086/2022
228	D-RVWPET/13721/2024 RVWPET/55/2024	MADHUSUDAN BRAHMA VS NALINI SARANGI	ADV VS	// 0 //
229	D-RVWPET/16078/2024 RVWPET/56/2024	PRAKRUTI BHUSAN RAY VS URBAN COOPERATIVE BANK LTD., CUTTACK	ADV. VS	// 0 //
230	D-WA/16046/2024 WA/717/2024	STATE OF ODISHA VS BIJOY KUMAR MOHANTA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
231	D-WA/16650/2024 WA/718/2024	STATE OF ODISHA VS PRAMOD KUMAR PAIKARAY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
232	D-WA/16022/2024 WA/719/2024	STATE OF ODISHA VS CHUNGILAL BISWAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
233	D-WA/8914/2024 WA/720/2024	BRAJENDRA KUMAR MOHANTY VS HRUSHIIKESH MOHANTY	MANOJ KUMAR PATI VS	// 0 //
234	D-WA/13503/2024 WA/721/2024	SMRUTI SAI MISHRA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
235	D-WA/16247/2024 WA/722/2024	STATE OF ODISHA VS SUBASH CHANDRA BEBARTA	DHANANJAYA MUND, A.G.A. VS	// 0 //
236	D-WA/16251/2024 WA/723/2024	STATE OF ODISHA VS ADITYA PRASAD SAHOO	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
237	D-WA/16438/2024 WA/724/2024	STATE OF ODISHA VS BHASKAR HARI TRIPATHY	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
238	D-WA/16859/2024 WA/725/2024	STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0

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239	D-WA/16896/2024 WA/726/2024	BHUPEN KUMAR ACHARYA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY,A.G.A VS	// // 0
240	D-WA/16651/2024 WA/727/2024	BIBHUTI BHUSAN MISHRA SOMANATH MANDAL VS	PAMI RATH VS	// // 0
241	D-WA/16614/2024 WA/728/2024	STATE OF ODISHA NINIMA PATEL VS	MOHAMMAD AKRAM VS	// // 0
242	D-WA/16608/2024 WA/729/2024	TANAYA MISHRA SK. SIRAJUDDIN VS	KRUSHNA CHANDRA DASH VS	// // 0
243	D-WA/13784/2024 WA/730/2024	STATE OF ODISHA PRASANNA KUMAR JENA VS	BASUDEV BARIK VS	// // 0
244	D-WA/15600/2024 WA/731/2024	THE SECY. PANCHAYATIRAJ AND D.W DEPT. BBSR NIRMALA KUMARI BISWAL VS	SAMEER KUMAR DAS VS	// // 0
245	D-WP(C)/15523/2024 WP(C)/9262/2024	BERHAMPUR UNIVERSITY,GANJAM ANUGUL SUKINDA RAILWAY LTD. BBSR VS	KISHORE KUMAR MISHRA VS	// // 0
246	D-WP(C)/16613/2024 WP(C)/9263/2024	STATE OF ODISHA JAY KISHORE CHOUBEY VS	NIRANJAN LENKA VS	// // 0
247	D-WP(C)/16555/2024 WP(C)/9264/2024	REVENUE DIVISIONAL COMMISSIONER JAI KISHORE CHOUBEY VS	NIRANJAN LENKA VS	// // 0
248	D-WP(C)/16178/2024 WP(C)/9265/2024	REVENUE DIVISIONAL COMMISSIONER , CUTTACK MANAS RANJAN PANIGRAHI VS	ALOK KUMAR PANDA VS	// // 0
249	D-WP(C)/16679/2024 WP(C)/9266/2024	STATE OF ODISHA JAGADISA HALABA VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/16680/2024 WP(C)/9267/2024	BRAHMANANDA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	D-WP(C)/16597/2024 WP(C)/9268/2024	GOUTAM NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
252	D-WP(C)/16191/2024 WP(C)/9269/2024	SASADHAR SAHU VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
253	D-WP(C)/16590/2024 WP(C)/9270/2024	SUSHIL KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
254	D-WP(C)/16594/2024 WP(C)/9271/2024	RANGADHAR MAHALIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
255	D-WP(C)/16682/2024 WP(C)/9272/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	D-WP(C)/15980/2024 WP(C)/9273/2024	MANOJ KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
257	D-WP(C)/16604/2024 WP(C)/9274/2024	GARIBA HARIJAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
258	D-WP(C)/16586/2024 WP(C)/9275/2024	RATNAKAR GURU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
259	D-WP(C)/16579/2024 WP(C)/9276/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
260	D-WP(C)/14020/2024 WP(C)/9277/2024	THE BHARATIYA BIKASH PARISAD, GANJAM VS THE ECI OF INDIA, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
261	D-WP(C)/15977/2024	ANIL KUMAR PATTANAİK	ANIL KUMAR DAS	//

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	WP(C)/9278/2024	VS PRINCIPAL SECY. TO GOVT. PR AND DW DEPT.	VS	0 //
262	D-WP(C)/12632/2024 WP(C)/9279/2024	ANUSUYA KABI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
263	D-WP(C)/14217/2024 WP(C)/9280/2024	JAYALAXMI PATTNAYAK VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
264	D-WP(C)/12642/2024 WP(C)/9281/2024	NAYANA DAS MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
265	D-WP(C)/12661/2024 WP(C)/9282/2024	SEKH ABDUL KORBAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
266	D-WP(C)/15000/2024 WP(C)/9283/2024	MOHAN SHARMA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
267	D-WP(C)/14968/2024 WP(C)/9284/2024	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
268	D-WP(C)/11967/2024 WP(C)/9285/2024	M/S. ROYAL INFRACONSTRU LTD. KHORDHA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
269	D-WP(C)/9726/2024 WP(C)/9286/2024	M/S. BIKRAM KESHARI DEO, JAIPUR VS STATE TAX OFFICER, CUTTACK (II)	SUJYOTI KUMAR DAS VS	// 0 //
270	D-WP(C)/16180/2024 WP(C)/9287/2024	DAMODAR MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
271	D-WP(C)/13585/2024 WP(C)/9288/2024	D. NARASINGHA RAO VS CHIEF SECRETARY, GOVT. OF ODISHA	BRUNDABAN BARAL VS	// 0 //
272	D-WP(C)/12421/2024 WP(C)/9289/2024	BHASKAR SWAIN VS	SUDARSHAN PRADHAN VS	// 0

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273	D-WP(C)/12647/2024 WP(C)/9290/2024	STATE OF ODISHA JAYANTA KUMAR MAHANA VS	SANJIB KUMAR RATH VS	// // 0
274	D-WP(C)/16176/2024 WP(C)/9291/2024	STATE OF ODISHA SUBASH PATNAIK VS	BIJAY KUMAR BEHERA VS	// // 0
275	D-WP(C)/11192/2024 WP(C)/9292/2024	STATE OF ODISHA SUMITRA SAMANTARAY VS	MANMAYA KUMAR DASH VS	// // 0
276	D-WP(C)/12652/2024 WP(C)/9293/2024	UNION OF INDIA SURYAMANI NANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
277	D-WP(C)/16612/2024 WP(C)/9294/2024	STATE OF ODISHA RABINARAYAN BHUYAN VS	AMBIKA PRASAD RAY VS	// // 0
278	D-WP(C)/14230/2024 WP(C)/9295/2024	STATE OF ODISHA SARALA PRASAD SWAIN VS	NIRANJAN LENKA VS	// // 0
279	D-WP(C)/16624/2024 WP(C)/9296/2024	STATE OF ODISHA SUBASINI PANIGRAHI VS	S.SUDHANSHU KUMAR SUBUDHI VS	// // 0
280	D-WP(C)/16704/2024 WP(C)/9297/2024	STATE OF ODISHA HARIHARA SAHOO VS	JAYANANDA JENA VS	// // 0
281	D-WP(C)/16437/2024 WP(C)/9298/2024	STATE OF ODISHA SUDESHNA TRIPATHY VS	PRAFULLA CHANDRA DAS VS	// // 0
282	D-WP(C)/14860/2024 WP(C)/9299/2024	STATE OF ODISHA PUSPALATA SUKLA VS	DAYANANDA MOHAPATRA VS	// // 0
283	D-WP(C)/16763/2024 WP(C)/9300/2024	STATE OF ODISHA SACHIDANANDA PRADHAN VS	TRILOCHAN NANDA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/16475/2024 WP(C)/9301/2024	KASINATH DAS VS THE COLLECTOR CUM D.M MAYURBHANJ	JAGANNATH BHUYAN VS	// 0 //
285	D-WP(C)/16706/2024 WP(C)/9302/2024	HADIBANDHU MISHRA VS STATE OF ODISHA	JAYANANDA JENA,J.USHA VS	// 0 //
286	D-WP(C)/14828/2024 WP(C)/9303/2024	RITANJALI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
287	D-WP(C)/15121/2024 WP(C)/9304/2024	AMIYA RANJAN SAHOO VS GENERAL MANAGER, UNION BANK OF INDIA, MAHARASHTRA	UMA CHARAN MISHRA VS	// 0 //
288	D-WP(C)/14832/2024 WP(C)/9305/2024	SANJUKTA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/15450/2024 WP(C)/9306/2024	BINOD KUMAR SAHOO VS UNION OF INDIA	SUBRAT MISRA VS	// 0 //
290	D-WP(C)/15626/2024 WP(C)/9307/2024	SANDHYARANI DIXIT VS FAKIR MOHAN UNIVERSITY, BALASORE	SADASIVA PATRA (1) VS	// 0 //
291	D-WP(C)/15487/2024 WP(C)/9308/2024	RUBI MAHAPATRA VS THE STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
292	D-WP(C)/16260/2024 WP(C)/9309/2024	PRASHES KUMAR DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
293	D-WP(C)/16600/2024 WP(C)/9310/2024	GAJANAN THAKUR VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
294	D-WP(C)/15623/2024 WP(C)/9311/2024	SUMALATA SETHY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
295	D-WP(C)/15138/2024	JAGADISWARI SAHU	BEDA PRAKASH PANDA	//

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	WP(C)/9312/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16577/2024 WP(C)/9313/2024	SAROJ KANTA JENA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
297	D-WP(C)/16514/2024 WP(C)/9314/2024	BIKRAM MISHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
298	D-WP(C)/15025/2024 WP(C)/9315/2024	UMANG AGARWAL VS STATE OF ODISHA	DIBYAKANTA DASH VS	// 0 //
299	D-WP(C)/14369/2024 WP(C)/9316/2024	T.GOURI SHANKAR RAO VS CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES,NEW DELHI	JAGAMOHAN PATTANAİK VS	// 0 //
300	D-WP(C)/15682/2024 WP(C)/9317/2024	RIYAZUDDIN KHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
301	D-WP(C)/16505/2024 WP(C)/9318/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
302	D-WP(C)/16212/2024 WP(C)/9319/2024	KUSAL CHANDRA HIAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/15934/2024 WP(C)/9320/2024	ANTARYAMI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/16589/2024 WP(C)/9321/2024	SHYAMA SUNDAR TANDI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
305	D-WP(C)/16779/2024 WP(C)/9322/2024	MANORAMA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
306	D-WP(C)/15940/2024 WP(C)/9323/2024	BHRAMARBAR DAS VS	KUNAL KUMAR SWAIN VS	// 0

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307	D-WP(C)/13612/2024 WP(C)/9324/2024	STATE OF ODISHA BHARAT NAIK VS	RABINARAYAN NAYAK VS	// // 0
308	D-WP(C)/15954/2024 WP(C)/9325/2024	STATE OF ODISHA SOUMYA RANJAN MALLA VS	KUNAL KUMAR SWAIN VS	// // 0
309	D-WP(C)/15938/2024 WP(C)/9326/2024	STATE OF ODISHA ARUN KUMAR MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
310	D-WP(C)/16583/2024 WP(C)/9327/2024	STATE OF ODISHA PRAHALLAD NAYAK VS	PRAVAT KUMAR PANDA VS	// // 0
311	D-WP(C)/16938/2024 WP(C)/9328/2024	STATE OF ODISHA YAJNASENI BISWAL VS	ALOK KUMAR PANDA VS	// // 0
312	D-WP(C)/16610/2024 WP(C)/9329/2024	STATE OF ODISHA SASMITA NAYAK VS	PRABHASI NAYAK VS	// // 0
313	D-WP(C)/15951/2024 WP(C)/9330/2024	REGIONAL MANAGER, O/O- BAJAJ ALLIANZ LIFE INSURANCE COMPANY, BBSR,KHURDA BASANTA KUMAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0
314	D-WP(C)/16754/2024 WP(C)/9331/2024	STATE OF ODISHA SUVAJEET SAHOO VS	TRILOCHAN NANDA VS	// // 0
315	D-WP(C)/16439/2024 WP(C)/9332/2024	STATE OF ODISHA JIMUT PATTOJOSHI VS	AVIJIT PAL VS	// // 0
316	D-WP(C)/17062/2024 WP(C)/9333/2024	REGIONAL PASSPORT OFFICER, BBSR SAROJ KUMAR JENA VS	SAGARIKA SAHOO VS	// // 0
317	D-WP(C)/15142/2024 WP(C)/9334/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK NIRUPAMA MAHARANA VS	SUBHENDU KAR VS	// // 0
		THE DY. COMMNR. BMC, BBSR		//

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318	D-WP(C)/16653/2024 WP(C)/9335/2024	ANSUMAN PRADHAN VS STATE OF ODISHA	PAMI RATH VS	// 0 //
319	D-WP(C)/16386/2024 WP(C)/9336/2024	KARTIK PRASAD SATAPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
320	D-WP(C)/17104/2024 WP(C)/9337/2024	M/S GM IRON AND STEEL COMPANY LTD., MAYURBHANJ VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
321	D-WP(C)/16372/2024 WP(C)/9338/2024	PURNA CHANDRA ANDIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
322	D-WP(C)/16829/2024 WP(C)/9339/2024	JYOTIRANJAN BISWAL VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
323	D-WP(C)/16818/2024 WP(C)/9340/2024	LAXMI SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
324	D-WP(C)/16364/2024 WP(C)/9341/2024	PRAVATI @ PRATIVA SAHOO VS SUDHIRA KUMAR SAHOO	PRAVASH CHANDRA JENA VS	// 0 //
325	D-WP(C)/16849/2024 WP(C)/9342/2024	SUMIT KUMAR DAS VS ODISHA POWER TRANSMISSION CORPORATION LTD, BBSR	GOKULANANDA PARIDA VS	// 0 //
326	D-WP(C)/16816/2024 WP(C)/9343/2024	SRUTILATA BISHI VS THE COMMNR. OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
327	D-WP(C)/16595/2024 WP(C)/9344/2024	PREMANANDA ACHARYA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
328	D-WP(C)/15966/2024 WP(C)/9345/2024	RASHMI RANJITA TRIPATHY @ MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
329	D-WP(C)/16817/2024	SANJAYA KUMAR PANDA	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9346/2024	VS	VS	0
		THE COMMNR. OF CT AND GST, CUTTACK		//
330	D-WP(C)/17065/2024	KARNA SARKA	MANAS PATI	//
	WP(C)/9347/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/16154/2024	NAROTTAM PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/9348/2024	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/16544/2024	KANCHAN PRAVA MUND	PRAVAT KUMAR JENA	//
	WP(C)/9349/2024	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/16642/2024	BINAYA BHUSAN MISHRA	SWAPNA KUMAR OJHA	//
	WP(C)/9350/2024	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/17066/2024	ANANDA BIDIKA	MANAS PATI	//
	WP(C)/9351/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/16546/2024	KRISHNA CHANDRA PADHI	PRAVAT KUMAR JENA	//
	WP(C)/9352/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/15941/2024	SAILABALA PANDA	AUROVINDA MOHANTY	//
	WP(C)/9353/2024	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/15378/2024	TRILOCHAN BAL	ABHIRAM SWAIN	//
	WP(C)/9354/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/16548/2024	DR. KIRAN BALA DAS	PRAVAT KUMAR JENA	//
	WP(C)/9355/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/15945/2024	NIRODINI NAIK	AUROVINDA MOHANTY	//
	WP(C)/9356/2024	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/16541/2024	SUSHANTA KUMAR LENKA	PRAVAT KUMAR JENA	//
	WP(C)/9357/2024	VS	VS	0

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341	D-WP(C)/17063/2024 WP(C)/9358/2024	STATE OF ODISHA MOHAN CHARAN NAIK VS	MANAS PATI VS	// // 0
342	D-WP(C)/16677/2024 WP(C)/9359/2024	STATE OF ODISHA PRADIPTA KUMAR DIANI VS	SUSANTA KUMAR ROUT VS	// // 0
343	D-WP(C)/16587/2024 WP(C)/9360/2024	STATE OF ODISHA SIBAJI CHARAN DASH VS	ANAM CHARAN PANDA VS	// // 0
344	D-WP(C)/16008/2024 WP(C)/9361/2024	STATE OF ODISHA HIMANSU SEKHAR SAHU VS	PRAVASH CHANDRA MAHAPATRA VS	// // 0
345	D-WP(C)/16539/2024 WP(C)/9362/2024	SECY, TO GOVT. OF ODISHA, WORKS DEPARTMENT, BBSR,KHURDA BISHNU PRIYA MOHANTY VS	PRAVAT KUMAR JENA VS	// // 0
346	D-WP(C)/15894/2024 WP(C)/9363/2024	STATE OF ODISHA SONALI JETHY VS	TANMAY MISHRA VS	// // 0
347	D-WP(C)/16476/2024 WP(C)/9364/2024	UNION OF INDIA JOGENDRA NATH SAHU VS	GYANESWAR SATPATHY VS	// // 0
348	D-WP(C)/16537/2024 WP(C)/9365/2024	STATE OF ODISHA ASHOK NAIK VS	PRAVAT KUMAR JENA VS	// // 0
349	D-WP(C)/16134/2024 WP(C)/9366/2024	STATE OF ODISHA LAXMIPRIYA MISHRA VS	LALITENDU MISHRA VS	// // 0
350	D-WP(C)/17155/2024 WP(C)/9367/2024	THE COLLECTOR, CUTTACK NARENDRA BHOE @ JHANKAR VS	SUMITRA MOHANTY VS	// // 0
351	D-WP(C)/16472/2024 WP(C)/9368/2024	STATE OF ODISHA NIRANJAN DALEI VS	GYANESWAR SATPATHY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/17136/2024 WP(C)/9369/2024	DILLIP KUMAR ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
353	D-WP(C)/2431/2024 WP(C)/9370/2024	BIRBAL GUPTA VS COLLECTOR, BALASORE	BHASKAR CHANDRA PANDA VS	// 0 //
354	D-WP(C)/16135/2024 WP(C)/9371/2024	PRADEEP KUMAR PANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
355	D-WP(C)/16524/2024 WP(C)/9372/2024	MADAN MOHAN BISWAL VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
356	D-WP(C)/16051/2024 WP(C)/9373/2024	SRIKANTA KAR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
357	D-WP(C)/17140/2024 WP(C)/9374/2024	AJAYA KUMAR PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
358	D-WP(C)/15949/2024 WP(C)/9375/2024	LAXMINARAYAN MOHANTY VS STATE OF ODISHA	PITABMAR BEHERA VS	// 0 //
359	D-WP(C)/12667/2024 WP(C)/9376/2024	M/S.AYAMAT KHAN AND RAHAMATKHAN VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	DEBASISH HAZARA VS	// 0 //
360	D-WP(C)/16287/2024 WP(C)/9377/2024	NIRANJAN PANDE VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
361	D-WP(C)/16561/2024 WP(C)/9378/2024	RAMESH CHANDRA BADAJENA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
362	D-WP(C)/12623/2024 WP(C)/9379/2024	PRATAP KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
363	D-WP(C)/15508/2024	KALANDI CHARAN MOHANTY	SANJIB KUMAR RATH	//

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	WP(C)/9380/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/12476/2024 WP(C)/9381/2024	SUSANT KUMAR PATTNAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
365	D-WP(C)/15510/2024 WP(C)/9382/2024	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
366	D-WP(C)/15511/2024 WP(C)/9383/2024	PRAMOD KUMAR TRIPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
367	D-WP(C)/12474/2024 WP(C)/9384/2024	RAJENDRA KUMAR PARICHHA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
368	D-WP(C)/15554/2024 WP(C)/9385/2024	KUNJA BIHARI DASH VS COMMISSIONER, CONSOLIDATION BOARD OF REVENUE,ODISHA, CUTTACK	BHABANI SAMAL VS	// 0 //
369	D-WP(C)/15135/2024 WP(C)/9386/2024	DHIRA BEJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
370	D-WP(C)/14210/2024 WP(C)/9387/2024	AKHILA KUMAR JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
371	D-WP(C)/13020/2024 WP(C)/9388/2024	KHAGESWAR PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
372	D-WP(C)/16204/2024 WP(C)/9389/2024	MANAS KUMAR SAHOO VS A.O., KARUR VYSYA BANK, CUTTACK-1	DURGA PRASAD PATTANAIAK VS	// 0 //
373	D-WP(C)/14865/2024 WP(C)/9390/2024	JHARANA RATH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
374	D-WP(C)/14204/2024 WP(C)/9391/2024	ANNAPURNA SWAIN VS	SANJIB KUMAR RATH VS	// 0

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375	D-WP(C)/14847/2024 WP(C)/9392/2024	STATE OF ORISSA KISHORE KUMAR SAHOO VS TAHASILDAR, SADAR CUTTACK	BHAKTA RANJAN BARIK VS	// // 0 //
376	D-WP(C)/14219/2024 WP(C)/9393/2024	PRAMOD KUMAR ACHARYA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
377	D-WP(C)/12471/2024 WP(C)/9394/2024	SIBASANKAR BISOI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
378	D-WP(C)/14848/2024 WP(C)/9395/2024	KISHORE KUMAR SAHOO VS TAHASILDAR, SADAR CUTTACK	BHAKTA RANJAN BARIK VS	// 0 //
379	D-WP(C)/15557/2024 WP(C)/9396/2024	KORA MISAYEL RAJU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
380	D-WP(C)/14213/2024 WP(C)/9397/2024	SANDHYARANI JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
381	D-WP(C)/16777/2024 WP(C)/9398/2024	JATIA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
382	D-WP(C)/16225/2024 WP(C)/9399/2024	SHYAM SUNDAR RAM VS B.M, UBI,KHURDA	RABII NARAYAN BEHERA VS	// 0 //
383	D-WP(C)/15868/2024 WP(C)/9400/2024	MAMATANJALI PANDA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
384	D-WP(C)/15502/2024 WP(C)/9401/2024	LAXMI PRASAD SAHOO VS STATE OF ODISHA	GOPAL KRUSHN NANDA VS	// 0 //
385	D-WP(C)/16724/2024 WP(C)/9402/2024	PANKAJINI MAJHI VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //

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386	D-WP(C)/15503/2024 WP(C)/9403/2024	ALAM KHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
387	D-WP(C)/16585/2024 WP(C)/9404/2024	TANYA TANARIKA DAS VS UNION OF INDIA	NIRANJAN NAYAK VS	// 0 //
388	D-WP(C)/16429/2024 WP(C)/9405/2024	KUSHA NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
389	D-WP(C)/15506/2024 WP(C)/9406/2024	BICHITRANANDA MAHAKHUDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
390	D-WP(C)/16977/2024 WP(C)/9407/2024	RABINDRA KUMAR SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
391	D-WP(C)/9537/2024 WP(C)/9408/2024	CHHATRAPATI SRI DIBYA RANJAN BISWAL VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
392	D-WP(C)/14189/2024 WP(C)/9409/2024	SARAT KUMAR MOHAPATRA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
393	D-WP(C)/16147/2024 WP(C)/9410/2024	M/S. S.A PLYWOOD INDUSTRY(P)LTD, KOLKATA VS M/S. TIRUPATI ENTERPRISES, CUTTACK	SOUMYA RANJAN MOHANTY VS	// 0 //
394	D-WP(C)/14611/2024 WP(C)/9411/2024	BAHANA HARPAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
395	D-WP(C)/16540/2024 WP(C)/9412/2024	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
396	D-WP(C)/13673/2024 WP(C)/9413/2024	MANOJ KUMAR BHANJA VS STATE OF ODISHA	BISWABIJAYABAXI ACHARYA VS	// 0 //
397	D-WP(C)/16745/2024	JYOTI SWAIN	CHITTA RANJAN LENKA	//

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	WP(C)/9414/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/16421/2024 WP(C)/9415/2024	SANTILATA MANDAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
399	D-WP(C)/14511/2024 WP(C)/9416/2024	SHRINATH KUMBHAR VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
400	D-WP(C)/16077/2024 WP(C)/9417/2024	KASTURI RANA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
401	D-WP(C)/15959/2024 WP(C)/9418/2024	GITIRANJAN ACHARYA VS THE DIRECTOR ELEMENTARY EDUCATION ORISSA, BBSR	SHRDHASHREE ROUTRAY VS	// 0 //
402	D-WP(C)/16700/2024 WP(C)/9419/2024	BALMIKI PADHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
403	D-WP(C)/12018/2024 WP(C)/9420/2024	M/S ENZEN GLOBAL SOLUTIONS PVT. LTD., BBSR VS THE COMMNR. OF COMMERCIAL TAX AND GST, ODISHA, CUTTACK	AKASH ACHARYA VS	// 0 //
404	D-WP(C)/15204/2024 WP(C)/9421/2024	BASANTA KUMAR MAJHI VS INDIAN OIL CORP. LTD., SAMBALPUR	SAROJ RANJAN SUBUDHI VS	// 0 //
405	D-WP(C)/7952/2024 WP(C)/9422/2024	BRHMA NANDA PARIDA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
406	D-WP(C)/14900/2024 WP(C)/9423/2024	DR. AKULANANDA MALLICK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
407	D-WP(C)/11641/2024 WP(C)/9424/2024	PANCHANAN NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
408	D-WP(C)/12465/2024 WP(C)/9425/2024	SUSANTA KUMAR PATRA VS	SWAPNA KUMAR OJHA VS	// 0

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409	D-WP(C)/16619/2024 WP(C)/9426/2024	STATE OF ODISHA MURALIDHAR PARIDA VS	SUDHANSU SEKHAR PANDA VS	// // 0
410	D-WP(C)/14036/2024 WP(C)/9427/2024	STATE OF ODISHA SATYABHAMA LENKA VS	UDIT RANJAN JENA VS	// // 0
411	D-WP(C)/15003/2024 WP(C)/9428/2024	STATE OF ODISHA BINAPANI RANA VS	GOPAL CHARAN MOHANTY VS	// // 0
412	D-WP(C)/12157/2024 WP(C)/9429/2024	THE COLLECTOR, JAJPUR ASHISH MOHANTY VS	DEBASISH HAZRA VS	// // 0
413	D-WP(C)/16489/2024 WP(C)/9430/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI TANUJ KUMAR SANTARA VS	SANJAY KUMAR PARIDA VS	// // 0
414	D-WP(C)/16703/2024 WP(C)/9431/2024	STATE OF ODISHA LANDA SUBA REDDY VS	ASHOK KUMAR DAS VS	// // 0
415	D-WP(C)/12138/2024 WP(C)/9432/2024	ADDITIONAL COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM SANDEEP SUBHANKAR PRIYADARSI VS	SAMEER KUMAR DAS VS	// // 0
416	D-WP(C)/16719/2024 WP(C)/9433/2024	STATE OF ODISHA AMIYA BHUSAN SETHY VS	PRASANTA KUMAR MISHRA VS	// // 0
417	D-WP(C)/15956/2024 WP(C)/9434/2024	STATE OF ODISHA ASHOK KUMAR JENA VS	ABINASH ROURAY VS	// // 0
418	D-WP(C)/16720/2024 WP(C)/9435/2024	STATE OF ODISHA UDAYANATH SETHY VS	SIBAPRASAD PATI VS	// // 0
419	D-WP(C)/11632/2024 WP(C)/9436/2024	STATE OF ODISHA SWASTIK TANTY @SWASTIK KUMAR TANTY VS	KSHIROD KUMAR ROUT VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/16806/2024 WP(C)/9437/2024	M/S. MAA DURGA CONSTRUCTIONS, JHARSUGUDA VS DY. COMMNR., GST AND CENTRAL EXCISE, JHARSUGUDA	ZENISH MARY WALLACE VS	// 0 //
421	D-WP(C)/16709/2024 WP(C)/9438/2024	LANDA SUBA REDDY VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
422	D-WP(C)/13908/2024 WP(C)/9439/2024	PRAKASH KUMAR GHADAI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
423	D-WP(C)/12510/2024 WP(C)/9440/2024	JATIN SAMAL VS M.C.L., SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
424	D-WP(C)/15362/2024 WP(C)/9441/2024	NARENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
425	D-WP(C)/16807/2024 WP(C)/9442/2024	SAMARJEET PATTNAIK VS THE COMMNR., CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE	RAMESH CHANDRA JENA VS	// 0 //
426	D-WP(C)/13621/2024 WP(C)/9443/2024	MANORAMA SAHOO VS ANIL KUMAR SAHOO	RABINDRANATH BARIK VS	// 0 //
427	D-WP(C)/16711/2024 WP(C)/9444/2024	LANDA SUBA REDDY VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
428	D-WP(C)/10597/2024 WP(C)/9445/2024	JAYASHREE MEKAP VS DIRECTOR, INSTITUTE OF (IMAGE), BBSR	SHASHI BHUSAN JENA VS	// 0 //
429	D-WP(C)/16385/2024 WP(C)/9446/2024	PARBATI ROUT VS THE COLLECTOR CUM DM , CUTTACK	BISWANATH BEHERA VS	// 0 //
430	D-WP(C)/15390/2024 WP(C)/9447/2024	SANJUKTA BARIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
431	D-WP(C)/16715/2024	P.RAMA RAO	ASHOK KUMAR DAS	//

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	WP(C)/9448/2024	VS ADDITIONAL COMMNR OF SETTLEMENT AND CONSOLIDATION , GANJAM	VS	() //
432	D-WPCRL/11109/2024 WPCRL/36/2024	BIPIN BIHARI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CHHENDIPADA /131 /2024 () //
433	D-WPCRL/10857/2024 WPCRL/37/2024	NAROTTAM PAHADSSINGH VS STATE OF ODISHA	UMAKANTA MISHRA VS	CHANDAKA P.S. /93 /2024 () //
434	D-ABLAPL/8291/2024 ABLAPL/3854/2024	PAPU SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /225 /2022 () //
435	D-ABLAPL/9832/2024 ABLAPL/3855/2024	KISHOR PARIDA @ KISHORE CHANDRA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /128 /2024 () //
436	D-ABLAPL/9904/2024 ABLAPL/3856/2024	KESHAB RANJAN GOCHHAYAT @ MILLU GOCHHAYAT VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /289 /2024 () //
437	D-ABLAPL/10953/2024 ABLAPL/3857/2024	NIBAS KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BARANGA /161 /2024 () //
438	D-ABLAPL/10015/2024 ABLAPL/3858/2024	RAKESH MOHANTY @ PINKUA VS STATE OF ODISHA	DEBASNAN DAS VS	NAUGAON /108 /2023 () //
439	D-ABLAPL/10621/2024 ABLAPL/3859/2024	CHANDAN TANDI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /62 /2024 () //
440	D-ABLAPL/10042/2024 ABLAPL/3860/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	CUTTACK SADAR /605 /2021 () //
441	D-ABLAPL/10638/2024 ABLAPL/3861/2024	SACHALA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /264 /2024 () //
442	D-ABLAPL/10274/2024 ABLAPL/3862/2024	BATIA BAL @ BATAKRUSHNA BAL VS	PRAKASH KUMAR PRATAP VS	BADACHANA /160 /2024 ()

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443	D-ABLAPL/10278/2024 ABLAPL/3863/2024	STATE OF ODISHA PRAMOD KUMAR GIRI VS STATE OF ODISHA	SK. KALIM UDDIN VS	// GOP /125 /2024 ()
444	D-ABLAPL/10281/2024 ABLAPL/3864/2024	STATE OF ODISHA PRATAP KESHARI MAHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
445	D-ABLAPL/10050/2024 ABLAPL/3865/2024	STATE OF ODISHA JASOBANTA NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	2(A)CC/0000078/2024 DHENKANAL SADAR /274 /2024 ()
446	D-ABLAPL/10726/2024 ABLAPL/3866/2024	STATE OF ODISHA RUISYANANDA NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// TANGI /78 /2024 ()
447	D-ABLAPL/10727/2024 ABLAPL/3867/2024	STATE OF ODISHA SWARNALATA SAMANTA VS STATE OF ODISHA	PARSURAM PANDA VS	// NAIKANI-DIHI /53 /2024 ()
448	D-ABLAPL/10751/2024 ABLAPL/3868/2024	STATE OF ODISHA MALAYA SETH VS STATE OF ODISHA	RAKESH BEHERA VS	// MAHABIROD /78 /2024 ()
449	D-ABLAPL/10728/2024 ABLAPL/3869/2024	STATE OF ODISHA SK. MOTALIP ALI @ PAPUN VS STATE OF ODISHA	RANJIT MOHANTY VS	// KENDRAPARA /66 /2024 ()
450	D-ABLAPL/10752/2024 ABLAPL/3870/2024	STATE OF ODISHA RABINARAYAN NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// NAUGAON /37 /2024 ()
451	D-ABLAPL/10336/2024 ABLAPL/3871/2024	STATE OF ODISHA NAMITA SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// MAHILA (BERHAMPUR) /3 /2024 ()
452	D-ABLAPL/10854/2024 ABLAPL/3872/2024	STATE OF ODISHA SANJAYA KUMAR SAMANTRAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// FATEGARH /64 /2023 ()
453	D-ABLAPL/10368/2024 ABLAPL/3873/2024	STATE OF ODISHA LAXMIDHARA OJHA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// ATHGARH /85 /2024 ()

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454	D-ABLAPL/10732/2024 ABLAPL/3874/2024	PRANAYA KUMAR MALLICK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ABHAYACHANDPUR /169 /2023 () //
455	D-ABLAPL/10371/2024 ABLAPL/3875/2024	SRINIBASH MAHUNTA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	RAJNAGAR /111 /2024 () //
456	D-ABLAPL/10876/2024 ABLAPL/3876/2024	ABHIJEET MAHATO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHARPOKHARIA /74 /2024 () //
457	D-ABLAPL/10735/2024 ABLAPL/3877/2024	ASHOK PATTAYAT VS STATE OF ODISHA	BASUDEV PUJARI VS	SINGLA /56 /2022 () //
458	D-ABLAPL/10881/2024 ABLAPL/3878/2024	KANHU MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /137 /2024 () //
459	D-ABLAPL/10379/2024 ABLAPL/3879/2024	MOHAMMAD RAFIK KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MAHILA PS,SEC-3,ROURKELA /7 /2024 () //
460	D-ABLAPL/10740/2024 ABLAPL/3880/2024	SANJAY KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /182 /2020 () //
461	D-ABLAPL/10913/2024 ABLAPL/3881/2024	SAMIR MANGARAJ @ SAMIR KUMAR MANGARAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /76 /2024 () //
462	D-ABLAPL/10924/2024 ABLAPL/3882/2024	SANGRAM KUMAR SAHOO @ SANGRAM SAHOO VS STATE OF ODISHA	AKASH BHUYAN VS	PARADEEP LOCK /72 /2024 () //
463	D-ABLAPL/10745/2024 ABLAPL/3883/2024	SUSANTA KUMAR MAJHI @ SANA MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /24 /2024 () //
464	D-ABLAPL/10424/2024 ABLAPL/3884/2024	SK. ISLAM VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	PURIGHAT /292 /2023 () //
465	D-ABLAPL/10433/2024	SUMANTA DAS	KHUSBU PANIGRAHI	REMUNA /32 /2024

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	ABLAPL/3885/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/8093/2024 ABLAPL/3886/2024	KARTIK MOHANTY @ RAJU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /354 /2023 () //
467	D-ABLAPL/10787/2024 ABLAPL/3887/2024	AKSHAY CHANDRA MOHANTY VS STATE OF ODISHA	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /25 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000015/2020
468	D-ABLAPL/10118/2024 ABLAPL/3888/2024	SURATHI DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MANGALPUR /115 /2024 () //
469	D-ABLAPL/10437/2024 ABLAPL/3889/2024	RAFFIQUE ANSARI @ MD. RAFFIQUE VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /39 /2024 () //
470	D-ABLAPL/9030/2024 ABLAPL/3890/2024	MANASI DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /361 /2023 () //
471	D-ABLAPL/10754/2024 ABLAPL/3891/2024	NATABAR SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JAGATSINGPUR /276 /1999 () //
472	D-ABLAPL/9461/2024 ABLAPL/3892/2024	PRIYANKA DALEI @ DANGEI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /175 /2024 () //
473	D-ABLAPL/10758/2024 ABLAPL/3893/2024	SUMAN SUNDAR SAHU VS STATE OF ODISHA(VIG.)	JAYANTA KUMAR MAJHI VS	BALASORE VIGILANCE /25 /2020 () //
474	D-ABLAPL/10458/2024 ABLAPL/3894/2024	ASHIS MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MARSHAGHAI /83 /2024 () //
475	D-ABLAPL/10014/2024 ABLAPL/3895/2024	MANORANJAN SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	TIGIRIA /215 /2023 () //
476	D-ABLAPL/10098/2024 ABLAPL/3896/2024	SADANANDA JENA VS	MD. GOLAM MADANI VS	BHADRAK RURAL /170 /2024 ()

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477	D-ABLAPL/10474/2024 ABLAPL/3897/2024	STATE OF ODISHA LITU @ SUBRAT PARIDA VS	SRIKANT MOHAPATRA VS	// BINJHARPUR /26 /2024 ()
478	D-ABLAPL/10761/2024 ABLAPL/3898/2024	STATE OF ODISHA AKASH GHADEI VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /140 /2024 ()
479	D-ABLAPL/10779/2024 ABLAPL/3899/2024	STATE OF ODISHA PRATAP NAIK VS	PANCHANAN PANIGRAHI VS	// BANTALA /373 /2022 ()
480	D-ABLAPL/8288/2024 ABLAPL/3900/2024	STATE OF ODISHA SHASHIKANTA MANSINGH VS	ACHYUTANANDA PATTANAİK VS	// KHURDA SADAR /288 /2022 ()
481	D-ABLAPL/10554/2024 ABLAPL/3901/2024	STATE OF ODISHA PRAKAS MALLİK VS	SANTOSH KUMAR MOHANTY VS	// BALICHANDRAPUR /159 /2024 ()
482	D-ABLAPL/10789/2024 ABLAPL/3902/2024	STATE OF ODISHA BRUNDABAN NAYAK VS	AMITAV TRIPATHY VS	// BHARATPUR PS /182 /2024 ()
483	D-ABLAPL/10556/2024 ABLAPL/3903/2024	STATE OF ODISHA DHIREN DEVID MUNI VS	MANORANJAN PADHY VS	// SEMILLIGUDA /39 /2024 ()
484	D-ABLAPL/9565/2024 ABLAPL/3904/2024	STATE OF ODISHA CHINMAYA KUMAR MALLICK VS	PRATAP CHANDRA MISHRA VS	// PATTAMUNDAI /85 /2024 ()
485	D-ABLAPL/10602/2024 ABLAPL/3905/2024	STATE OF ODISHA SANGRAM KESHARI SAMANTARAY VS	TUSAR KUMAR MISHRA VS	// BRAHMANITARANG /101 /2024 ()
486	D-ABLAPL/10792/2024 ABLAPL/3906/2024	STATE OF ODISHA PIYUSH MISHRA VS	PRAKASH KUMAR MISHRA VS	// / /0 J.M.F.C. (III) BHUBANESWAR(Khordha)
487	D-ABLAPL/10615/2024 ABLAPL/3907/2024	STATE OF ODISHA MANAS RANJAN ROUT @ PAPU VS STATE OF ODISHA	AKASH BHUYAN VS	ICC/0006104/2022 RAJKANIKA /58 /2020 () //

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488	D-ABLAPL/10797/2024 ABLAPL/3908/2024	BISWAJIT MALLIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIR FIELD P.S. /235 /2013 () //
489	D-ABLAPL/10616/2024 ABLAPL/3909/2024	RAJENDRA PRASAD NAHAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /240 /2024 () //
490	D-ABLAPL/10798/2024 ABLAPL/3910/2024	SHAIKH KALIM VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /39 /2024 () //
491	D-ABLAPL/10661/2024 ABLAPL/3911/2024	AJAYA KUMAR SETHI @ AJAYA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /127 /2023 () //
492	D-ABLAPL/10799/2024 ABLAPL/3912/2024	SHEKH SALAM @ SAGULI SAHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JANKIA P.S. /39 /2024 () //
493	D-ABLAPL/10698/2024 ABLAPL/3913/2024	SUNIL PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /369 /2021 () //
494	D-ABLAPL/10715/2024 ABLAPL/3914/2024	SAMAR MALIK @ BAPUN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	MARINE CHUDAMANI /158 /2022 () //
495	D-ABLAPL/10704/2024 ABLAPL/3915/2024	R. PRABHU DAS @ RABI PRABHU DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JODA /128 /2024 () //
496	D-ABLAPL/10925/2024 ABLAPL/3916/2024	SK. ABDUL JABAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KHAMAR /7 /2024 () //
497	D-ABLAPL/10934/2024 ABLAPL/3917/2024	B.TARINI PATRO @ BADIPALI TARINI PATRO @ RAJU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	PATTAPUR (DIGAPAHANDI) /829 /2023 () //
498	D-ABLAPL/10937/2024 ABLAPL/3918/2024	MANASA SUMANTARAY @ MANAS KUMAR SUMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /162 /2024 () //
499	D-ABLAPL/10710/2024	JITU @ JITUA BEHERA	MANAS RANJAN BEHERA	MOTANGA /254 /2023

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	ABLAPL/3919/2024	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/9099/2024 ABLAPL/3920/2024	GANESH CHANDRA DAS @ GANESH DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	//0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/000065/2024
501	D-ABLAPL/10724/2024 ABLAPL/3921/2024	ABHISHEK RANASINGH VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	CHANDAKA P.S. /67 /2024 () //
502	D-ABLAPL/10525/2024 ABLAPL/3922/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	LAXMISAGAR P.S. /206 /2024 () //
503	D-ABLAPL/10747/2024 ABLAPL/3923/2024	KABITA SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHALLIKOTE /242 /2024 () //
504	D-ABLAPL/10652/2024 ABLAPL/3924/2024	SIBARAM GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GOPALPUR /82 /2024 () //
505	D-ABLAPL/10765/2024 ABLAPL/3925/2024	GUNANIDHI NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KOMNA PS /164 /2013 () //
506	D-ABLAPL/10803/2024 ABLAPL/3926/2024	ARJUN PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /64 /2024 () //
507	D-ABLAPL/10812/2024 ABLAPL/3927/2024	BUBU SETH @ BABULI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /317 /2023 () //